Declaration of Assets and Liabilities

of atula 2000 I. Ra

Year 2022 - 2023

and

i, Ramanand Yadav , son/daughter/wife of Shace-Bunela, yac	lav
aged 44 years, belonging to Bihar Legislative Assembly secretice and presently working as office attendent of Bihar Legislative agive herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents.	retaricité
service and presently working as office attendent of Bihar Legislative a	Patha
give herein below the details of the assets (immovable, movable, bank balance, etc.) of	Parh
myself, my spouse and dependants*:	

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spou Name		Dependa t-1 Name	an	Dependar 2 Name	nt-	Dependan t-3
	(i)	Cash	10000=	smt-r	sind	q	1	Name		Etc. Name
	(ii)	Deposits in Banks, Financia Institutions And Non-Banking Financial	HIL HIL	Ni	_	NiL	-			
		Companies								
(ii	-	Bonds, Debentures and Shares in companies	NiL	NIL		MiL				
(iv	i N S	Other financial nstitutions, NSS, Postal iavings, LIC olicies, etc	NiL	Mil	-					
(v)	(0	otor Vehicles letails of ake, etc.)	Mic	HIL	1	VIL				
(vi)	de we val	wellery (give tails of light and lue)	50 mgr hold	50 gr gold 200gr Silver		HIL				
	suc of c	ner assets, h as values claims / rests	Hir	HiL	N	ist.				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock E_{\times} change in respect of listed companies and as per books in the case of non listed Companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Г	also have to be indicate Sr. Description No.	Self	Spouse Name(S)	Dependan t-1	Dependan t-2	Dependant-
((i) Agricultural Land - Location(s) - Survey number(- Extent (Total measurement) -Current market v	Proparty	d	Name	Name	Etc. Name
(i		and NiL	NIL	NiL		
(iii	i) Buildings (Commer and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiL	NiL	MIL		
(iv)		s, undivided House Selarpala Gopal Granj	Jıi'∠	MiL		
(v)	Others (such as interest in property)	NiL	MIL	NIL		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding a		
(a)	(i) Loans from Banks	SBI vidhan mandal Branch	10,00000/=00		
	(ii) Loans from financial institutions				
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	The state of the s			
	(b) dues to departments dealing with supply of water	NiL	NiL		
	(c) dues to departments dealing with supply of electricity	NiL	NIL		

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	(d) dues to departments dealing with telephones	NiL	MIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NiL	NiL
	(f) Other dues, if any	NIL	NiL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AJOPY5055 DE	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiL	MIL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	MiL
	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN	No. :-	PTSBLA 1344
Gender	:-	M (M/F)
Date of Birth	:-	20041977 (DD/MM/YYYY)
Class/Group	:-	(A/B/C
Cadre	:-	Bihar Legislative Assembly office attendent
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	Gopal bans
I hereby knowledge and		that the above details are true to the best of my

Signature 21717-4-4164

Name of Employee: Ramanand Yadav

Designation: office attendent

Department: Bihar Legislative Assembly

Date: 15 | 02 | 23

Place: Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.